

HIGH COURT OF JAMMU & KASHMIR AT JAMMU
(Office of the Registrar General)

Subject: Waiting list for the post of Electrician in the High Court of Jammu and Kashmir pursuant to the notification No. 01/2020 dated 18.09.2020.

Notification

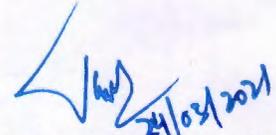
No: 458 of 2021/RG

Dated:-24.03.2021

Consequent upon the finalization of the selection process and approval accorded by Hon'ble the Chief Justice to the recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, following waiting list of the candidate for the post of Electrician in the High Court of J&K pursuant to the subject notification is notified and shall remain in force for a period of six months from the date of issuance of appointment order in favour of the selected candidate:

S.No.	Transaction ID	Name, Parentage and Residency	Category.
1.	2000000005081700000270	Sh. Muzammil Ahmed Dar S/o Sh. Farooq Ahmad Dar R/o Rathsuna, Tral District Pulwama.	OM

By Order


(Jawad Ahmed)
Registrar General

No: 6106-15 /RG/NG

Dated: 24.03.2021

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar.
2. Secretary to Hon'ble Mr. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu.
4. Registrar Rules, High Court of J&K, Jammu.
5. Registrar Computers, High Court of J&K, Jammu.
6. Registrars Judicial, High Court of J&K, Srinagar/Jammu.
.....for information.
7. I/C NIC, Srinagar, for uploading the same on the official website of the High Court.
8. Office file.


Registrar General